NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/167/2016

NAME OF THE PETITIONER(S)

: Mohit Kumar Surana

NAME OF THE RESPONDENT(S)

: M/s Healthadda Retail Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1 MOHIT KUMPR SURAND

[98405 16660]

Self (Petitioner)

ORDER

Heard the petitioner. Order reserved.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)